

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 31st August, 2024

No.HC.VII-05/2023/ **8837** /A. Shri Pranab Chandra Das, Stenographer Grade-III, Office of the Chief Judicial Magistrate, Nagaon, is transferred against the vacant post of Stenographer Grade-III in the Office of the District & Sessions Judge, Kamrup(M), Guwahati.

By Order,
Sd/-Utpal Rajkhowa
REGISTRAR (VIGILANCE)

Memo No.HC.VII-05/2023/ **8838 - 8847** /A.
Copy to:-

Dated 31.08.2024

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The District & Sessions Judge, Kamrup(M), Guwahati for information and necessary action.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
5. The Chief Judicial Magistrate, Nagaon. He is requested to release Shri Pranab Chandra Das, Stenographer Grade-III, in order to enable him to join at his new place of posting immediately.
6. The Joint Registrar (_____), Gauhati High Court, Guwahati.
7. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
8. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
9. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
10. Shri Pranab Chandra Das, Stenographer Grade-III, Office of the Chief Judicial Magistrate, Nagaon.


REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI